

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 240 OF 2016

Dated: 23rd January, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

Sasan Power Ltd.

...Appellant(s)

Vs.

Central Electricity Regulatory Commission & Ors.

...Respondent(s)

Counsel for the Appellant(s) : Ms. Raveena Dhamija

Counsel for the Respondent(s) : Mr. G. Umapathy
Mr. Aditya Singh
Ms. V. Vaishnavi for R-2

Mr. Rajiv Srivastava
Ms. Garima Srivastava
Ms. Gargi Srivastava for R-3 & 6

Mr. M. G. Ramachandran
Ms. Ranjita Ramachandran
Ms. Anushree Bardhan for R-1, 7, 9 & 14

Mr. Alok Shankar
Mr. Mahip Singh for R-10

Mr. Anand K. Ganesan
Mr. Ashwin Ramanathan for R-13

ORDER

As agreed by learned counsel for the parties, list the matter for hearing on **13-3-2019**.

**(S. D. Dubey)
Technical Member**

tpd/kt

**(Justice Manjula Chellur)
Chairperson**